

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.06.2018

ORDER NO. 137 OF 2018

Hon'ble HOD is pleased to modify the roster order no. 109 of 2018 for CESTAT, Kolkata w.e.f. 16/07/2018 to 27/07/2018 to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P. K. Choudhary, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 16/07/2018 to 23/07/2018	Customs, Excise and Service Tax Division Bench Matters.
Hon'ble Dr. S. K. Pati, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 24/07/2018 to 27/07/2018	Customs, Excise and Service Tax Division Bench Matters

Note:-

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



(Bineesh Kumar K. S.)
Dy. Registrar (Admn)

Copy to:-

SPS to Hon'ble HOD/Hon'ble Members, CESTAT Kolkata/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Dy.Registrar